

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

250

No. /UHC/Admin.A/2018

Dated: August 17, 2018.

Sri Pradeep Pant, Registrar General, High Court of Uttarakhand, Nainital shall also be the Registrar (Vigilance), High Court of Uttarakhand, Nainital, in addition to his duties, with immediate effect.

By Order of the Hon'ble the Chief Justice,

Sd/-

(Anuj Kumar Sangal)
Registrar (Infrastructure)

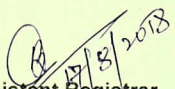
3504

No. /XI-e-6/Admin.A/2018

Dated: August 17, 2018.

Copy forwarded for information and necessary action to:-

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. Accountant General, A & E, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun-248195.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the notification in the next issue of Gazette of Uttarakhand.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. Member Secretary, State Legal Services Authority, Uttarakhand, Nainital.
9. All the District Judges of the State Judiciary.
10. All the Registrars of the Court.
11. P.P. S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Court with request to place the Notification for kind perusal of Hon'ble Judges.
13. P.S to Registrar General.
14. Senior Treasury Officer, Nainital.
15. Deputy Registrar, Accounts, High Court of Uttarakhand, Nainital.
16. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the Notification on the website of the High Court.
17. Guard File/Assistant concerned.


Assistant Registrar
Admin.A